

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

TP/MP/ 231 of 2019 [CP 99 of 2018]

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.09.2020**

Name of the Company:

Anil Jain

V/s

Saubhagya Hospitals Pvt Ltd & Ors

Section:

241, 242, 243, 244, 246 of the Companies Act, 2013

ORDER

Learned Senior Counsel Mr. Navin Pahwa appeared. Learned Counsel Mr. Ratnako Banaerjee appeared for one of the shareholder of the company. Learned Counsel Soumya Sharma appeared. Learned Counsel Mr. Mriganga Dutta appeared. Learned PCS Mr. Pratik Tripathi appeared. Learned Counsel Mr. Vijay Assasudani appeared. Learned Counsel Mr. Mitul Saxena appeared for Respondent no.4 to 7. Learned Counsel Mr. Manu Aggrwal appeared for Respondent no.11. Heard Learned Senior Counsel for the Petitioner.

Some Counsels appeared on virtual mode. In such situation, we cannot take up the hearing. We request all parties to settle the matter.

Matter to appear for further consideration on 22.10.2020.

**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 24th day of September, 2020

PC

**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**